

an>

Title: Need to clear the pending projects of the State Government of Karnataka relating to the Ministry of Human Resource Development.

SHRI IQBAL AHMED SARADGI (GULBARGA): Karnataka Government had submitted following proposals to the Ministry of Human Resource Development:

- (i) Releasing of food grains at BPL rates for class 6<sup>th</sup> and 7<sup>th</sup> students on 4.12.2005 vide D.O. No. ED 144 HMS 2004, to provide additional quantity of rice to the additional 19.77 lakh children at BPL rates;
- (ii) Request for sanction of additional class rooms to Karnataka on 21.4.2006 vide C.M. 1274/SIP/2006, as per data applicable for the year 2006-07 for the districts (1) Hassan – 933; (2) Mandya – 2158; and (3) Bangalore Rural – 780, as a special case during the same year;
- (iii) Request to change norms for sanction of school grant amount under Sarva Shiksha Abhiyan vide letter no.1-10-2005/SSH/SCHL Grant Revision 2005-2006 to revise the norms for sanction of school grant to 5% of the total teachers salary in the school as is done in the State of Maharashtra ,by increasing the school grants.

All the above proposals are pending and I urge upon the Government to clear the projects at an early date so that it may be beneficial for the State Government to provide necessary infrastructure to the students in Karnataka.